Revival and restoration of water sources

944. SHRI S.S. AHLUWALIA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether works for revival and restoration of traditional sources of water *viz.* well, pond etc., have been envisaged in Government programmes;

(b) if so, the details of steps taken, if any, during the last one year towards implementation thereof, including the number of traditional water sources revived and restored at the respective places, State-wise; and

(c) the expenses incurred on this account so far, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV): (a) Yes, Sir. The Government of India has approved a pilot scheme "National Project for Repair, Renovation and Restoration of Water Bodies directly linked to Agriculture" in January, 2005 for a total outlay of Rs. 300 crore to be implemented during the remaining period of Tenth Five Year Plan. Apart from traditional water bodies the Pilot scheme also provides for repair and renovation of Minor Irrigation schemes completed before 10 years. Revival of wells are not supported under the scheme.

(b) Under the scheme, the projects are to be taken up in one or two districts each in the States. The States are to take up restoration of water bodies having original Culturable Command Area of 40 ha. upto 2000 ha. in those districts. Detailed project reports (DPRs) were invited for one or two districts each from all the States based on guidelines framed by Ministry of Water Resources. After scrutiny of DPRs, Ministry of Water Resources approved 16 district projects of nine States, namely, Andhra Pradesh, Chhattisgarh, Jharkhand, Karnataka, Madhya Pradesh, Orissa, Rajasthan, Tamil Nadu and West Bengal at an estimated cost of Rs. 168.29 crore in 2004-05. The State-wise details of number of water bodies included in the Pilot Scheme and their estimated cost is as per details given below. Since the Central share was released in March, 2005, actual implementation has ben taken up only during the current year and physical progress on the number of water bodies revived has not been reported so far. DPRs have been invited from other States for inclusion under the programme in 2005-06.

(c) Central share of Rs. 12 crore has been released to the five States, namely, Andhra Pradesh, Jharkhand, Karnataka, Orissa and West

[2 August, 2005]

SI.	Name of State	Name of District No. of		Estimated Central Share	
No.			water bodies included	Cost (Rs. in crore)	released
1.	Andhra Pradesh	Mahabub Nagar	224	32.84	2.44
		Anantpur	37	13.77	
2.	Karnataka	Gulbarga	104	31.64	4.42
		Bangalore Rural	19	11.01	1.00
3.	Jharkhand	Saraikela	25	2.854	0.33
		Palamu	52	10.06	1.17
4.	Chhattisgarh	Kabir Dham	.10	2.24	0.75*
5.	Orissa	Ganjam	68	12.82	1.14
		Gajapati	59	6 01	0.55
6.	Rajasthan	Ajmer	4	4.489	
		Pay	1	2.45	
7.	West Bengal	Uttar Dinajpur	15	4.934	0.74
		South-24	74	18.664	0.21
8.	Tamil Nadu	Paraganas Sivagangai	8	1.222	
		Villupuram	38	9.372	
9.	Madhya Pradesh	Tikamgarh	5	3.923	
TOTA L:	9	16	773	168.294	12.75*

Bengal in 2004-05 and Rs. 0.75 crore released to Chhattisgarh in 2005-06 as per details given below:—

'Rs. 0.75 crore released in 2005-06

Utilisation of waste surface water

945. SHRI THANGA TAMIL SELVAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) the quantum of surface water that flows waste into the sea annually;

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